



## MEETINGS COVERAGE AND PRESS RELEASES

2 NOVEMBER 2015

SC/12104

# Security Council 1988 Sanctions Committee Adds One Individual to Its Sanctions List

SECURITY COUNCIL PRESS RELEASE

On 2 November 2015, the Security Council Committee established pursuant to resolution 1988 (2011) approved the addition of the entry specified below to the Committee's List (the 1988 List) of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2160 (2014).

### A. Individuals associated with the Taliban

**TAi.174 Name:** 1: TOREK 2: AGHA 3: na 4: na

**Name (original script):** آغا تورک

**Title:** Haji **Designation:** na **DOB:** a) 1960 b) 1962 c) approximately 1965 **POB:** a) Kandahar Province, Afghanistan b) Pishin, Baluchistan Province, Pakistan **Good quality a.k.a.:** Sayed Mohammed Hashan **Low quality a.k.a.:** a) Torak Agha b) Toriq Agha c) Toriq Agha Sayed

**Nationality:** na **Passport no.:** na **National identification no.:** Pakistani 5430312277059, fraudulently obtained and since cancelled by the Government of Pakistan **Address:** Pashtunabad, Quetta, Baluchistan Province, Pakistan **Listed on:** 2 November 2015 **Other information:** Key commander for Taliban military council involved in fundraising from Gulf-based donors. Photo available for inclusion in the INTERPOL-UN Security Council Special Notice.

For further details relating to the listings, please refer to the narrative summaries of reasons for listing of the above-mentioned names annexed to this release. In accordance with paragraph 22 of resolution 2160 (2014), the narrative summary of reasons for listing the above-mentioned name are also available on the 1988 Sanctions Committee's website at:

[www.un.org/sc/suborg/en/sanctions/1988/materials/summaries](http://www.un.org/sc/suborg/en/sanctions/1988/materials/summaries)

(<https://www.un.org/sc/suborg/en/sanctions/1988/materials/summaries>).

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. An updated List is accessible on the Committee's website at the following URL:

[www.un.org/sc/suborg/sites/www.un.org.sc.suborg/files/1988.htm](http://www.un.org/sc/suborg/sites/www.un.org.sc.suborg/files/1988.htm)

(<https://www.un.org/sc/suborg/sites/www.un.org.sc.suborg/files/1988.htm>).

The Consolidated United Nations Security Council Sanctions List is also updated following all changes made to the 1988 Sanctions List. An updated version of the Consolidated List is accessible via the following URL: [www.un.org/sc/suborg/en/sanctions/un-sc-consolidated-list](http://www.un.org/sc/suborg/en/sanctions/un-sc-consolidated-list)

(<https://www.un.org/sc/suborg/en/sanctions/un-sc-consolidated-list>).

 **For information media. Not an official record.**

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